

**HIGH COURT OF ANDHRA PRADESH**

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**SITTING ARRANGEMENTS OF THE  
HON'BLE JUDGES DURING THE SECOND HALF OF SUMMER VACATION, 2021  
FROM 28-05-2021 TO 11-06-2021**

S.No.	Hon'ble Bench	Provisions	Court Hall No.
1	<b>Hon'ble Smt Justice K.VIJAYA LAKSHMI</b> And <b>Hon'ble Sri Justice D.RAFMESH</b>	Division Bench matters including Habeas Corpus Petitions.	By virtual hearing in Court No.12
2	<b>Hon'ble Sri Justice K.VIJAYA LAKSHMI</b>	<b>Writ Petitions</b> (other than service matters) of Revenue and Land Acquisition, Employment Generation, Training, Youth Services and Sports, General Administration Department, Finance & Planning, Civil Supplies & Essential Commodities, Education, Universities, Forest, Environment, Right to Information Act, Municipalities & Urban Development, AP CRDA, Urban Land Ceiling and Land Reforms Cases, Departments of Central Government, Central Government Undertakings, Central Government Corporations, Housing Department and <b>Writ Petitions, not elsewhere specified.</b>	By virtual hearing in Court No.12
3	<b>Hon'ble Sri Justice M.GANGA RAO</b>	<b>Bails</b> , Anticipatory Bails; Criminal Appeals and Criminal Revision Cases in which the accused are convicted. <b>All Civil Matters</b> and CRPs, under Article 227 of the Constitution of India; <b>Writ Petitions</b> relating to Non-Service, Home, Law & Legislature, Stamps & Registration, Co-operative Societies.	By virtual hearing in Court No.13
4	<b>Hon'ble Sri Justice D.RAMESH</b>	<b>Writ Petitions</b> (other than service matters) of Departments of Health, Medical & Family Welfare, Women Development & Child Welfare, Endowments, Tirumala Tirupathi Devasthanams, Excise, Transport, Roads and Buildings, Social Welfare, B.C. Welfare & Minority Welfare, Food, Agriculture & Market Committees, Fisheries & Animal Husbandry, Energy, Science & Technology, Factories & Labour Departments, Mines, Industries and Commerce, Panchayat Raj & Rural Development.	By virtual hearing in Court No.18

**Note:-**

1. All Lunch Motions/Urgent mentions relating to the Honorable Division Bench shall be moved before the Hon'ble Division Bench, comprising Hon'ble Smt **Justice K.VIJAYA LAKSHMI** and Hon'ble Sri **Justice D.RAMESH** at **10:30 AM** through video conferencing.
2. All Lunch Motions/urgent mentions relating to the Single Bench matters shall be moved before the respective Hon'ble Judges At 10:00 A.M through video conferencing.
3. No pending case, except where there is a specific order to post during the Vacation shall be taken in vacation court.

//By Order//

  
**VACATION OFFICER**

**Vacation Officers:**

**Sri P.VENKATA RAMANA, Deputy Registrar 7901625189**

**Sri M.RAMESH BABU, Assistant Registrar, 7901625300**

**Sri M.SURYANADHA REDDY, Assistant Registrar – 7901625242**

**Sri G.SRINIVASA REDDY, Assistant Registrar – 7901625197**

**SmtT.MADHAVI, Assistant Registrar - 8121443767**